## GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# LOK SABHA UNSTARRED QUESTION NO. 903 TO BE ANSWERED ON 21<sup>st</sup> July, 2016

#### ROAD TRANSPORT SYSTEM

903. MOHAMMED FAIZAL: DR. K. GOPAL: SHRI RAMDAS C. TADAS:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

## सडक परिवहन और राजमार्ग मंत्री

# be pleased to state:

- (a) whether a group of Ministers set up by the Government has given a number of suggestions for facilitating road transport and implement voluntary vehicle fleet modernisation plans in the country;
- (b) if so, whether suggestions contain a recommendation to issue licenses for 100 cc vehicles to 16 years old youth as well;
- (c) whether the Government is considering to limit the speedometer to 100 kmph on expressways for cars only; and
- (d) if so, the details thereof along with the steps taken by the Government in this regard?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

#### (SHRI P. RADHAKRISHNAN)

- (a) and (b) Yes. A number of suggestions have been recommended. There is a proposal to allow license after 16 years of age for gearless scooters below 100cc.
- (c) to (d) Ministry of Road Transport & Highways has issued notification G.S.R. 290(E) dated 15th April 2016 wherein Speed Limiting Device or Speed Limiting Functions are mandated to be fitted in certain categories of transport vehicles having maximum pre-set speed of 80 kilometre per hour conforming to the standard AIS 018/200, as amended from time to time.

\*\*\*\*